## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:4763 ANSWERED ON:23.04.2013 GRANTS IN AID FOR COLD STORAGES Kurup Shri N.Peethambara;Noor Mausam

## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether any scheme is being implemented for providing grants-in-aid to private entrepreneurs and other agencies for construction of cold storages and purchasing of processing machines for fish and other perishable items;
- (b) if so, the details thereof;
- (c) the amount of grants-in-aid approved during each of the last three years and the current year, State-wise; and
- (d) the steps taken by the Government for development of infrastructure for preservation and processing of fishes in the country including the coastal region of Kerala?

## **Answer**

## MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) & (b) Ministry of Food Processing Industries under the Scheme of Integrated Cold Chain, Value Addition & Preservation Infrastructure (part of scheme of Infrastructure Development) provides financial assistance to entrepreneurs and other agencies in the form of grant-in- aid @ 50% of the total cost of plant and machinery and technical civil works in general areas, and @ 75% of the total cost of plant and machinery and technical civil works in difficult areas including North Eastern states subject to a maximum of Rs.10.00 crore for creating cold chain infrastructure. Other agencies of the Government like National Horticulture Board (NHB), Agricultural and Processed Food Products Export Development Authority (APEDA), National Cooperative Development Corporation (NCDC) and State Government also provide assistance for cold storages under their respective schemes.

MFPI under its plan scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries provides financial assistance to fish, and other food processing units in the country. Under the scheme, grant-in-aid is provided @25% of the cost of plant & machinery and technical civil works subject to maximum of Rs. 50.00 lakhs in general areas and @33.33% subject to a maximum of Rs. 75.00 lakhs in difficult areas such as Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North Eastern States, A&N Islands, Lakshadweep and ITDP areas.

- (c) The State wise details of grant-in-aid approved during each of the last three years and the current year in respect of the scheme for cold chain, value addition and preservation infrastructure and the scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries for food processing units including fish processing and other perishables are at Annexure-I and II respectively.
- (d) The scheme for cold chain, value addition and preservation infrastructure provides for backward linkages in shape of collection centers at farm level with facilities for pre-cooling/storages/minimal processing, establishment of cold storages, development of logistic infrastructure such as reefer vans/trucks, pre-cooled vehicles, insulated trucks for horticulture and non horticulture produce including fish. The Ministry under its scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries provides assistance for plant & machinery for processing and preservation of fish and other perishable items. Assistance under these schemes are provided to entrepreneurs and other organizations in the country including coastal region of Kerala.